

03.11.2010

OA No. 144/2007

Mr. C.B. Sharma, Counsel for applicant.
Mr. B.K. Tiwari, Proxy counsel for
Mr. T.P. Sharma, Counsel for respondents.

Let the matter be listed on 23.11.2010.

Anil Kumar
(ANIL KUMAR)
MEMBER (A)

M.L. Chauhan
(M.L. CHAUHAN)
MEMBER (J)

AHQ

23-11-2010
OA. 144/2007
Sh. C.B. Sharma ld. Counsel for applicant
Sh. T.P. Sharma ld. Counsel for applicant.

Heard ld. counsel for parties,
for the reasons dictated separately,
the OA is disposed of.

Anil Kumar
(Anil Kumar)
Member (A)

M.L. Chauhan
(M.L. Chauhan)
Member (J)